

(c) There is no firm commitment for supply of power to Delhi by any constituents of Northern Regional Grid. At present the combined generating capacity of DESU and BTPS is adequate to meet the demand of power in Delhi. However, at times due to outage of generating units, Delhi is faced with shortage of power, on a few occasions when assistance is taken from BBMB system depending upon the level of generation in the grid.

(d) A number of steps have been taken for improving the performance of Badarpur thermal power station. These measures includes:

(i) Plant Betterment programme has been prepared for early stabilization of the recently commissioned 210MW unit.

(ii) Project Renovation programme has also been taken up for rectification/replacement of various deficiencies/parts of the plant and equipment of the 3×100 MW units.

(iii) Operation and maintenance practices have been streamlined on modern operation and maintenance practices.

(iv) Coal suppliers have been requested to send coal of the requisite quality.

Similarly, steps have also been taken to improve the performance of the Indraprastha thermal power station.

Relaxation in Restrictions of M.R.T.P. Act on Production of Goods

1073. SHRI AMAR ROYPRADHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have decided to remove restrictions on the production of goods in excess of capacity by the Monopolies and Restrictive Trade Practices Act companies to the extent that they are exported outside India; and

(b) if so, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b) The matter is under consideration.

Criteria for giving Advertisements to Journals and Dailies

1074. PROF. RUPCHAND PAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what is the amount of advertisements given to ten top National Daily Newspapers during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): The quantum of advertisements given to individual newspapers is treated as confidential in public interest.

Setting up of Coal Dumps for the States

1075. SHRI B. V. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government have decided to set up coal dumps for 6 States;

(b) if so, when the same are likely to be set up;

(c) what will be capacity of each;

(d) in which State they are to set up and what about other States;

(e) when the work on these is likely to start and when are they likely to be completed; and

(f) total cost of expenditure involved?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Steps are being taken to set up these dumps at the earliest date.

(c) In the initial stages 4 rakes/month of soft coke would be moved to these dumps in U.P. and 2 rakes/month each to the dumps in Haryana.